

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR SPD COLD STORAGE LLP**

New PI No. 305, Gate No. 2, E Ward, Gadi Adda Shahu Market Yard, Kolhapur, Maharashtra, India, 416005
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SPD COLD STORAGE LLP (LLPIN: AAM-4179)
2.	Address of the registered office	New PI No. 305, Gate No. 2, E Ward, Gadi Adda Shahu Market Yard, Kolhapur, Maharashtra, India, 416005.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Land measuring 1580 sq. mtrs in Market Yard, Kolhapur
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Revenue from Operations was Rs. 1,10,87,34,649/- as on 31st March, 2022. No operations have been carried out for over a year
7.	Number of employees/ workmen	Nil (No employees working currently)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	<u>Mail to: spdcoldstorage.cirp@gmail.com</u>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email Request to be sent on:- <u>spdcoldstorage.cirp@gmail.com</u>
10.	Last date for receipt of expression of interest	01st December 2025
11.	Date of issue of provisional list of prospective resolution applicants	11th December, 2025
12.	Last date for submission of objections to provisional list	16th December, 2025
13.	Date of issue of final list of prospective resolution applicants	26th December 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31st December 2025
15.	Last date for submission of resolution plans	30th January, 2026
16.	Process email id to submit Expression of Interest	<u>spdcoldstorage.cirp@gmail.com</u>

Prashant Jain

Resolution Professional in the matter of SPD COLD STORAGE LLP

Registration Number: IBB/IPA-001/IP-P01368/2018-19/12131

Date: 14th November, 2025

Place: Mumbai

A-501, Shanti Heights, Plot No, 2,3,9b/10 , Sector 11,

Koparkharine, Navi Mumbai - 400709 , MH.

The Singapore Collieries Company Limited
(A Government Company)
Regd. Office: Kothagudem - 507101, Telangana.

FOR SALE/LEASE/RENTAL
Tenders have been published for the following Government-owned properties for lease/rental/leasehold:
1. **LOT 10/11/12/13/14/15/16/17/18/19/20/21/22/23/24/25/26/27/28/29/30/31/32/33/34/35/36/37/38/39/40/41/42/43/44/45/46/47/48/49/50/51/52/53/54/55/56/57/58/59/60/61/62/63/64/65/66/67/68/69/70/71/72/73/74/75/76/77/78/79/80/81/82/83/84/85/86/87/88/89/90/91/92/93/94/95/96/97/98/99/100/101/102/103/104/105/106/107/108/109/110/111/112/113/114/115/116/117/118/119/120/121/122/123/124/125/126/127/128/129/130/131/132/133/134/135/136/137/138/139/140/141/142/143/144/145/146/147/148/149/150/151/152/153/154/155/156/157/158/159/160/161/162/163/164/165/166/167/168/169/170/171/172/173/174/175/176/177/178/179/180/181/182/183/184/185/186/187/188/189/190/191/192/193/194/195/196/197/198/199/200/201/202/203/204/205/206/207/208/209/210/211/212/213/214/215/216/217/218/219/220/221/222/223/224/225/226/227/228/229/230/231/232/233/234/235/236/237/238/239/240/241/242/243/244/245/246/247/248/249/250/251/252/253/254/255/256/257/258/259/260/261/262/263/264/265/266/267/268/269/270/271/272/273/274/275/276/277/278/279/280/281/282/283/284/285/286/287/288/289/290/291/292/293/294/295/296/297/298/299/300/301/302/303/304/305/306/307/308/309/310/311/312/313/314/315/316/317/318/319/320/321/322/323/324/325/326/327/328/329/330/331/332/333/334/335/336/337/338/339/340/341/342/343/344/345/346/347/348/349/350/351/352/353/354/355/356/357/358/359/360/361/362/363/364/365/366/367/368/369/370/371/372/373/374/375/376/377/378/379/380/381/382/383/384/385/386/387/388/389/390/391/392/393/394/395/396/397/398/399/400/401/402/403/404/405/406/407/408/409/410/411/412/413/414/415/416/417/418/419/420/421/422/423/424/425/426/427/428/429/430/431/432/433/434/435/436/437/438/439/440/441/442/443/444/445/446/447/448/449/450/451/452/453/454/455/456/457/458/459/460/461/462/463/464/465/466/467/468/469/470/471/472/473/474/475/476/477/478/479/480/481/482/483/484/485/486/487/488/489/490/491/492/493/494/495/496/497/498/499/500/501/502/503/504/505/506/507/508/509/510/511/512/513/514/515/516/517/518/519/520/521/522/523/524/525/526/527/528/529/530/531/532/533/534/535/536/537/538/539/540/541/542/543/544/545/546/547/548/549/550/551/552/553/554/555/556/557/558/559/560/561/562/563/564/565/566/567/568/569/570/571/572/573/574/575/576/577/578/579/580/581/582/583/584/585/586/587/588/589/590/591/592/593/594/595/596/597/598/599/600/601/602/603/604/605/606/607/608/609/610/611/612/613/614/615/616/617/618/619/620/621/622/623/624/625/626/627/628/629/630/631/632/633/634/635/636/637/638/639/640/641/642/643/644/645/646/647/648/649/650/651/652/653/654/655/656/657/658/659/660/661/662/663/664/665/666/667/668/669/670/671/672/673/674/675/676/677/678/679/680/681/682/683/684/685/686/687/688/689/690/691/692/693/694/695/696/697/698/699/700/701/702/703/704/705/706/707/708/709/710/711/712/713/714/715/716/717/718/719/720/721/722/723/724/725/726/727/728/729/730/731/732/733/734/735/736/737/738/739/740/741/742/743/744/745/746/747/748/749/750/751/752/753/754/755/756/757/758/759/760/761/762/763/764/765/766/767/768/769/770/771/772/773/774/775/776/777/778/779/780/781/782/783/784/785/786/787/788/789/790/791/792/793/794/795/796/797/798/799/800/801/802/803/804/805/806/807/808/809/810/811/812/813/814/815/816/817/818/819/820/821/822/823/824/825/826/827/828/829/830/831/832/833/834/835/836/837/838/839/840/841/842/843/844/845/846/847/848/849/850/851/852/853/854/855/856/857/858/859/860/861/862/863/864/865/866/867/868/869/870/871/872/873/874/875/876/877/878/879/880/881/882/883/884/885/886/887/888/889/890/891/892/893/894/895/896/897/898/899/900/901/902/903/904/905/906/907/908/909/910/911/912/913/914/915/916/917/918/919/920/921/922/923/924/925/926/927/928/929/930/931/932/933/934/935/936/937/938/939/940/941/942/943/944/945/946/947/948/949/950/951/952/953/954/955/956/957/958/959/960/961/962/963/964/965/966/967/968/969/970/971/972/973/974/975/976/977/978/979/980/981/982/983/984/985/986/987/988/989/990/991/992/993/994/995/996/997/998/999/1000/1001/1002/1003/1004/1005/1006/1007/1008/1009/1010/1011/1012/1013/1014/1015/1016/1017/1018/1019/1020/1021/1022/1023/1024/1025/1026/1027/1028/1029/1030/1031/1032/1033/1034/1035/1036/1037/1038/1039/1040/1041/1042/1043/1044/1045/1046/1047/1048/1049/1050/1051/1052/1053/1054/1055/1056/1057/1058/1059/1060/1061/1062/1063/1064/1065/1066/1067/1068/1069/1070/1071/1072/1073/1074/1075/1076/1077/1078/1079/1080/1081/1082/1083/1084/1085/1086/1087/1088/1089/1090/1091/1092/1093/1094/1095/1096/1097/1098/1099/1100/1101/1102/1103/1104/1105/1106/1107/1108/1109/1110/1111/1112/1113/1114/1115/1116/1117/1118/1119/1120/1121/1122/1123/1124/1125/1126/1127/1128/1129/1130/1131/1132/1133/1134/1135/1136/1137/1138/1139/1140/1141/1142/1143/1144/1145/1146/1147/1148/1149/1150/1151/1152/1153/1154/1155/1156/1157/1158/1159/1160/1161/1162/1163/1164/1165/1166/1167/1168/1169/1170/1171/1172/1173/1174/1175/1176/1177/1178/1179/1180/1181/1182/1183/1184/1185/1186/1187/1188/1189/1190/1191/1192/1193/1194/1195/1196/1197/1198/1199/1200/1201/1202/1203/1204/1205/1206/1207/1208/1209/1210/1211/1212/1213/1214/1215/1216/1217/1218/1219/1220/1221/1222/1223/1224/1225/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[illegible]

ਭਾਰਤੀ ਆਰਥਿਕੀਂ ਬੈਂਕ
Indian Overseas Bank
ਭਾਰਤੀ ਆਰਥਿਕੀਂ ਬੈਂਕ ਲਿਮਟਿਡ ਆਰਜ਼ ਆਫ਼ ਭਾਰਤ
Sriroop Adarsh Mahapatra, Director
Central Office: 763, Anna Salai, Chennai - 600 002

TRANSFER OF NPA LOAN EXPOSURES TO ARC'S & PERMITTED TRANSFEREE THROUGH AUCTION UNDER AUCTION METHOD

Indian Overseas Bank (IOB) Invites Expression of Interest (EOI) from ARC's and Permitted Transferees for the proposed transfer of NPA from Exposure to a group of the following companies under Auction method. The list of companies is as follows:-

Lot 4 during Q3 of FY 2025-26 as "is where is" and "as is what is"

1) PORTFOLIO OF NPA LOANS OF 249 BORROWERS WITH PRINCIPAL OUTSTANDING OF ₹ 1 Crore to 5 Crore

2) INTEREST IN THE SHAREHOLDING OF ARJUN STEEL ORGANICS PVT LTD along with HL of ARJUN STEEL (ARJUN CHANDIGARH).

Interested eligible bidders are requested to intimate their willingness to participate in the proposed transfer of NPA by way of an Expression of Interest "EOI" to the email id sales@ioibank.in on or before 20.11.2025.

For further details please visit our Bank's website (www.ioibank.in) – click on TABS –> ARC-CEL – Notification dated 13.11.2023 for above companies.

IOB reserves the right to cancel or modify the process and amount of any of the results of the proposed transfer of NPA. The process and amount of the proposed transfer of NPA will be notified directly on the Bank's website.

Date : Chennai
Date : 15.11.2023

General Manager



incorporated in India

ZYDUS LIFESCIENCES LIMITED

(SCIN 142302/1998PLC005676)

Regd. Office: Zydus Corporate Park, [C-9], Survey No. 336, Near Vaidheshi Circle, Kharaj (Zindwadi), Sector: Gandhinagar (Gurgaon) (Haryana), 122004. Website: www.zydus.com

Email: shareholder@zydus.com **Telephone:** 011-26440000

NOTICE

Notice is hereby given that the Company has received intimation from the following shareholders that the Share Certificate pertaining to the Equity Shares held by them as per the details given below have been lost / misplaced.

Sl. No.	Name of the shareholder	Distinctive Numbers	Folio Number	No. of Shares	Certificate No.
1.	Dona Naresh Mathwani, Naresh Butkajal Mathwani	2584-421 - 2585-920	07-6409	1500	2600
2.	Kawal Chand Miran	545891 - 554945	103601	5055	237

If the Company does not receive any objection within 7 days from the date of publication of this notice, the Company will proceed to issue duplicate Share Certificates to the aforesaid shareholders. They are hereby cautioned not to deal with the above Share Certificates anymore and the Company will not be responsible for any loss / damage occurring thereby.

Date: November 13, 2025

Place: Ahmedabad

For, **ZYDUS LIFESCIENCES LIMITED**

Sd/- DRABHILL N. SONI

COMPANY SECRETARY

FORM C	
INVITATION FOR EXPRESSION OF INTEREST FOR SPD GOLD STORAGE LLP	
Under No. 305, Gate No. 2, E Ward, Gadi Ashu Market, Ward, Kolhapur, Maharashtra, India, 416005 (Hereinafter-referred to) of registration No. Gadi Ashu Market and Ownership & Bankruptcy Board of India (Insolvency Resolution Process of Corporate Persons) Regulations, 2016.	
RELEVANT PARTICULARS	
Sr.	RELEVANT PARTICULARS
1	SPD GOLD STORAGE LLP LLP, AAM-4778
2	Address of the registered office New Pithi, 305, Gate No. 2, E Ward, Gadi Ashu Market, Ward, Kolhapur, Maharashtra, India, 416005
3	URL of website NA
4	Details of place where majority of fixed assets are located Land measuring 1580 sq. mtrs in Market Ward, Kolhapur
5	Installed capacity of main products/services NA
6	Quantity and value of main products/services sold in last financial year Revenue From Operations was Rs. 1,51,87,34,546/- on 31 st March, 2020. No operations have been carried out for over a year
7	Number of employees currently employed NA. No employees were currently employed
8	Further details including last financial year financial statements (with auditors) of two years, Bal. of credits are available at Mail to: spdgoldstorage.crp@gmail.com
9	Eligibility for resolution/appeal under section 252(2)(b) of the Code in accordance of IBC Email Request to be sent on: spdgoldstorage.crp@gmail.com
10	Last date for receipt of expression of interest 31 st October 2025
11	Date of issue of provisional list of prospective resolution applicants 11 th November, 2025
12	Last date for submission of objections/proposals 16 th December, 2025
13	Date of issue of final list of prospective resolution applicants 26 th December, 2025
14	Date of issue of financial information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants 31 st December 2025
15	Last date for submission of resolution plans 30 th January, 2026
16	Process entered into to submit Expression of Interest spdgoldstorage.crp@gmail.com
Prashant Jain	
Resolution Professional in the matter of SPD GOLD STORAGE LLP Registration Number: BB/INPA-01/19-01/2019-1972131 A-501, Shree Ram, Plot 12, 12A/50, Sector 13, Kirti Khand, New Mumbai - 400075	
Date: 14th November, 2025 Place: Mumbai	

RARE ASSET Reconstruction Ltd. FORM 104-RE STATE RECONSTRUCTION LIMITED					
Reg. Office: 104-156, Data Alley, 10th Floor, 1000 Crickle Road, Etobicoke, Ontario, M9C 3H6 Tel: (416) 291-1100 Fax: (416) 291-1101 E-mail: info@rare.com Website: www.rare.com					
Director of Financial Reporting: For the quarter and half year periods ending on 30/09/2005 Director of Financial Reporting: For the quarter and half year periods ending on 30/09/2005					
3. Particulars	Quarter Ended		Quarter Ended		Year To Date
	September 2005 (Unaudited)	September 2004 (Unaudited)	September 2005 (Unaudited)	September 2004 (Unaudited)	
A. Total Income from Operations:	329.1	143.3	1,413.9	548.2	1,413.9
2. Net Profit/(Loss) for the period (before tax, financial and extraordinary items)	447.8	(1,905.1)	1,238.4	1,238.4	1,238.4
3. Extraordinary items (before tax and extraordinary items)	447.8	(1,905.1)	1,238.4	1,238.4	1,238.4
4. Extraordinary items (after tax and extraordinary items)	460.7	(1,815.0)	1,251.4	1,251.4	1,251.4
5. Total Comprehensive Income for the period	1,607.6	(1,815.0)	2,490.3	2,490.3	2,490.3
6. Paid up Equity Share Capital	16,955.0	16,955.0	16,955.0	16,955.0	16,955.0
7. Reserve (excluding Retained Earnings)	38,444.7	32,737.5	321.7	321.7	321.7
8. Retained Earnings	3,445.4	3,445.4	3,445.4	3,445.4	3,445.4
9. Net Worth	20,445.0	21,137.9	20,721.5	20,721.5	20,721.5
10. Paid up Debt Capital Outstanding Debt	62,545.0	60,628.1	58,248.4	58,248.4	58,248.4
11. Total Equity	2,950.0	2,950.0	2,950.0	2,950.0	2,950.0
12. Earnings Per Share (of Rs. 10 each) for the period (after extraordinary operations)	0.31	(11.32)	0.61	0.61	0.61
13. Capital reconstruction reserve	NA	NA	NA	NA	NA
14. Debt service coverage ratio	NA	NA	NA	NA	NA
15. Debt service coverage ratio	NA	NA	NA	NA	NA
16. Interest service coverage ratio	NA	NA	NA	NA	NA

Notes:
 1. The above results have been reviewed & recommended by the Board approved by the Audit Committee, approved & taken on record by the Board of Directors at the meeting held on 30/09/2005.

2. The above is an extract of the detailed form of Quarter and Year ended financial performance of the Company as per the requirements of the Securities and Exchange Board of India (SEBI) Listing Regulations and Outstanding Securities Regulations. The full form of the quarterly financial statements of the Company can be accessed on the website of the State Bank of India Limited at www.sbi.com and the Company's website at www.rare.com for the other items related to regulation 52 of the SEBI (Listing Regulations), 2002.

3. Figures are in Lakhs of Rupees unless otherwise stated. Figures are subject to final audit and may vary slightly through Q4 cost provision.

4. Figures are subject to final audit and may vary slightly through Q4 cost provision.

5. Figures are subject to final audit and may vary slightly through Q4 cost provision.

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38. Figures are subject to final audit and may vary slightly through Q4 cost provision.

39. Figures are subject to final audit and may vary slightly through Q

ARUNA HOTELS LIMITED									
CIN: L15421TN1909PL0004255									
Regd. off: Aruna Centre, 145, Sterling Road, Nungambakkam, Chennai - 600034, Phone: 044 - 4588 4589									
Email: directors@aruna@gmail.com; cs@ahotelna.com; Website: www.arunahotels.com									
STATEMENT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025									
(Rs. in Lakhs)									
Sl. No.	Particulars	Quarter Ended 30.09.2025	Quarter Ended 30.06.2025	Quarter Ended 30.09.2024	Half Year ended 30.09.2025	Half Year ended 30.09.2024	Half Year ended 30.09.2024	Year ended 31.03.2025	Year ended 31.03.2024
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	Audited
1.	Total income from operations	658.12	603.79	635.63	1,261.56	1,188.33	1,188.33	7,703.43	7,703.43
2.	Net profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	114.77	82.59	(13.59)	197.36	(91.46)	(91.46)	16.18	16.18
3.	Net profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary Items)	114.77	82.59	(13.59)	197.36	(91.46)	(91.46)	16.18	16.18
4.	Net profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary Items)	105.79	137.42	1.34	243.21	(102.31)	(102.31)	103.43	103.43
5.	Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax))	105.79	137.42	1.34	243.21	(102.31)	(102.31)	97.00	97.00
6.	Equity Share Capital	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00
7.	Other Equity/Reserves (Excluding Revaluation Reserves)								
8.	Earning Per Share (of Rs. 10/- each) (For continuing and discontinued operations) * not annualised	10.00	16.00	10.90	10.00	10.00	10.00	10.00	10.00
	a) Basic	0.310	0.41	0.004	0.720	(0.30)	(0.30)	6.3	6.3
	b) Diluted	0.310	0.41	0.004	0.720	(0.30)	(0.30)	6.3	6.3

Notes:

The above is an extract of the detailed format of unaudited Financial Results for the Quarter and Half year ended September 30, 2025 filed with the Stock Exchange, under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Unaudited Financial Results for the Quarter and Half year ended 30.09.2025 are available on the website of the Stock Exchange. www.sebindia.com and Company's website: www.arunahotels.com. The same can be accessed by scanning the QR Code provided Above.

for Aruna Hotels Limited
R Venkateswarar
Managing Director
DIN: 09532150

Place: Chennai
Date : 12.11.2025

AMMAODOES TRADING AND CONSULTANTS PRIVATE LIMITED										
CIN: U74900DL1987PT0102578 Reg. Office: D-55, First Floor, Defence Colony, New Delhi-110024 Email: contact@ammaodoesconsultants.com										
[Provision 33(2) of the SEBI (Listing and Other Disclosures Requirements) Regulations, 2015]										
Un-Audited Financial Results for the quarter and half-year ended September 30, 2025										
Rs. in Crod except per share data and ratios										
Sl No.	Particulars	Quarter Ended			Half Year Ended			Year Ended March 31, 2025		
		Sept. 30, 2025	June 30, 2025	Sept. 30, 2024	Sept. 30, 2025	June 30, 2024	Sept. 30, 2024			
		Un-Audited	Un-Audited	Un-Audited	Un-Audited	Un-Audited	Un-Audited	2024		
1.	Total Income from Operations	1.156	1.232	1.467	2.296	1.754	1.754	4.09		
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary Item(s))	(211)	(289)	(130)	(501)	(886)	(886)	(3,412)		
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary Item(s))	(221)	(289)	(130)	(501)	(886)	(886)	(3,412)		
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary Item(s))	(221)	(296)	(130)	(520)	(1,127)	(1,127)	(3,368)		
5.	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	(221)	(296)	(130)	(520)	(1,127)	(1,127)	(3,368)		
6.	Paid up Equity Share Capital	61,254	61,254	61,254	61,254	61,254	61,254	61,254		
7.	Other Equity	1,34,861	1,34,862	2,68,622	1,34,861	2,68,622	1,34,861	1,34,862		
8.	Reserves	1,47,222	1,67,443	1,73,163	1,73,222	1,79,130	1,73,222	1,74,743		
9.	Paid up Debt Capital / Outstanding Debt	1,00,000	1,00,000	1,57,592	1,00,000	1,57,592	1,57,592	1,57,592		
10.	Outstanding Redeemable Preference Shares	-	-	-	-	-	-	-		
11.	Debt Equity Ratio	0.69:1	0.60:1	0.93:1	0.60:1	0.93:1	0.93:1	0.82		
12.	Earnings Per Share of Rs. 10/- each (for continuing and discontinued operations) -									
1.	Basic	(0.04)	(0.05)	(0.04)	(0.08)	(0.18)	(0.18)	(0.55)		
2.	Diluted	(0.03)	(0.04)	(0.04)	(0.07)	(0.15)	(0.15)	(0.47)		
13.	Capital Redemption Reserve	-	-	-	-	-	-	-		
14.	Debiture Redemption Reserve	-	-	-	-	-	-	-		
15.	Debt Service Coverage Ratio	-	0.01	8.64	0.03	5.24	0.03	5.24		
16.	Interest Service Coverage Ratio	-	-	8.64	-	5.24	0.03	5.24		

Notes:

- The above financial results were approved by the Board of Directors at their meeting held on 12th November, 2025.
- The Company is primarily engaged in the trading and consultancy business. All the activities of the Company revolve around the primary business, which has no other separate reportable segment.
- The Review/Revised Report of the same has been carried up to the statutory auditor of the Company.
- Figures for the previous periods / years have been reorganised / reclassified, wherever necessary to correspond with the current period financial classification/disclosure.
- The Figures for the quarter ended September 30, 2025 are balancing figures between unaudited figures of the half year ended September 30, 2025 and Prepared/Figures upto first quarter ended June 30, 2025.
- Formulas for computation of ratios are as follows:
 - a) Debt/Equity ratio: Debt/Equity: Debt represents borrowings. Equity includes Equity Share Capital and Other Equity excluding Reserves/Retained Earnings.
 - b) Debt Service Coverage Ratio: Profit/(Loss) Before Interest, Depreciation and Tax/(Interest Expenses) Periodical Payment of borrowings (net during the period/year).
 - c) Interest Service Coverage Ratio: Profit/(Loss) Before Interest, Depreciation and Tax/(Interest Expenses)
 - d) NetWorth: Total Equity excluding Other Comprehensive Income, Reserves/Retained Earnings and reserves created out of amalgamation.

JFC FINANCE (INDIA) LIMITED									
CIN: U49800DL3202207-e mail: compliance@jfcindia.com									
Regt. Office: P-32, Lower Ground Floor, South Extension Part II, New Delhi-110049									
REGULATION 52(1) AND 42 OF THE LISTING REGULATIONS									
UNAUDITED FINANCIAL RESULTS FOR THE PERIOD ENDED 30TH SEPTEMBER 2025									
(Regulation 52, (b) read with Regulation 32, (4) of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015)									
		(Amounts are in IN Rupees except per share data)							
Sl. No.	Particulars	Quarter ended on		Previous Quarter ended on		Corresponding Quarter ended on		Year to Date	
		30-09-2025	30-09-2024	30-06-2025	30-06-2024	30-09-2024	30-09-2024	20-09-2024	30-09-2024
		Un-Audited	Un-Audited	Un-Audited	Un-Audited	Un-Audited	Un-Audited	Un-Audited	Audited
1	Total Income	3,899	27,857	7,364	31,506	62,973	1,00,311	62,973	1,00,311
	Net Profit / (Loss) for the period before Tax, Exceptional and Extraordinary Item(s)	(1,159)	20,621	3,893	19,462	62,543	1,00,287	62,543	1,00,287
	Net Profit / (Loss) for the period before tax (after Exceptional and Extraordinary Item(s))	(1,159)	20,621	3,893	19,462	62,543	1,00,287	62,543	1,00,287
	Net Profit / (Loss) for the period after tax (after Exceptional and Extraordinary Item(s))	(219)	19,268	2,929	15,179	40,763	76,426	40,763	76,426
5	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period after tax and Other Comprehensive Income (after tax))	(213)	13,562	2,903	15,150	30,326	76,028	30,326	76,028
	Paid-up equity share capital of Face Value of IN 10 each	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417
	Other Equity pay up/valued balance as on 31 March								7,445
	Net worth	6,92,703	6,92,922	7,97,718	6,82,703	7,87,718	7,87,718	7,87,718	6,77,333
9	Paid up Debt Capital / Outstanding Debt	2,56,000	2,56,000	2,56,000	2,56,000	2,56,000	2,56,000	2,56,000	2,56,000
10	Outstanding Redeemable Preference Shares	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500
12	Debt Equity Ratio	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A
15	Earnings/ Loss Per Share (net annualised)								
	- Basic	(0.06)	4.54	0.89	4.47	12.91	22.50	12.91	22.50
	- Diluted	(0.06)	3.36	0.67	3.35	8.97	22.50	8.97	22.50
15	Capital Redemption Reserve	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A
16	Debiture Redemption Reserve	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A
15	Debt Service Coverage Ratio	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A
16	Interest Service Coverage Ratio	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A

Note: This is an extract of the detailed form of quarterly Un-Audited Financial Results filed with the Stock Exchanges under Regulation 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarterly Un-Audited Financial Results are available on the websites of the Stock Exchange and the listed entity. (www.jfcindia.com).

2. There has been no change in accounting policies followed during the quarter ended 30th September, 2025, as compared to the preceding financial year ended March 31, 2025, and has been prepared in accordance with Regulation 52 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015.

3. The above Un-Audited Financial Results have been reviewed and recommended by the Audit Committee and further considered & approved by the Board of Directors in their meetings held on 12.11.2025.

4. The Statutory Auditors of the Company has also done the Limited Review Report of financial statements of the company for the period ended on 30.09.2025.

5. The Company is Non-Banking Financial Company and primarily carrying on the business of lending and making investments. All the activities of the Company involve accrue the primary business, as such there are no separate subsidiary segment as per ASIT / Segment Reporting.

6. Figures for the previous periods/years have been re-presented/unclassified, whenever necessary to correspond with the current period/years classification/disclosure.

Date: 12-November-2025

Place: New Delhi

For JFC Finance (India) Limited

(Statutory Auditor)

Direct

MUMBAI URJA MARG LIMITED										
Reg. Office: Unit 105, 5th Floor, Plot No 15, Phase-IV, Udyog Vihar, Gurugram-122015 Haryana										
CIN: U40100 2018PL01 CN13474 Email: id: secretarial@urjamarg.com										
Ph. +91 0124 456 2000 www.urjamarg.com										
STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025										
		(in ₹ million)								
S. No.	Particulars	Quarter Ended	Half Year Ended	Quarter Ended	Half Year Ended	Quarter Ended	Half Year Ended	Quarter Ended	Half Year Ended	Quarter Ended
		Sept 30, 2025	Jun 30, 2025	Sept 30, 2024	Jun 30, 2024	Sept 30, 2023	Jun 30, 2023	Sept 30, 2022	Jun 30, 2022	Sept 30, 2021
		(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)
1.	Net Income from Operations	742.55	930.84	251.53	1,733.39	457.98	2059.76			
2.	Total Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	0.43	293.13	22.89	293.57	37.71	-110.85			
3.	Net Profit/(Loss) for the period (before tax after Exceptional and/or Extraordinary items)	0.43	293.13	22.89	293.57	37.71	-110.85			
4.	Net Profit/(Loss) for the period (after tax after Exceptional and/or Extraordinary items)	-5.39	220.76	13.96	215.37	25.03	-84.93			
5.	Comprehensive Income/(Loss) for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)	-5.39	220.76	13.96	215.37	25.03	-84.93			
6.	Paid up Equity Share Capital	1956.45	1956.45	1880.18	1956.45	1880.18	1956.45			
7.	Reserves (including Residualisation Reserve)	-	-	-	-	-	-			
8.	Securities Premium Account	-	-	-	-	-	-			
9.	Net worth	4243.86	4289.24	3676.06	4243.86	3676.06	4028.48			
10.	Paid up Debt Capital/Outstanding Debt	26579.96	25300.02	26377.87	26579.96	23347.87	25547.40			
11.	Debt Equity Ratio	6.36	5.99	5.87	6.36	5.87	6.31			
12.	Earnings Per Share of Rs. 10/- each (on continuing and discontinued operations)									
13.	Basic	-0.02	0.86	0.04	0.65	0.07	-0.25			
14.	Diluted	-0.02	0.86	0.04	0.65	0.07	-0.25			
15.	Capital Redemption Reserve	NA	NA	NA	NA	NA	NA			
16.	Debiture Redemption Reserve	242.32	242.32	NA	242.32	NA	21.56			
17.	Debt Service Coverage Ratio	1.68	1.48	1.62	1.27	1.58	0.77			
18.	Interest Service Coverage Ratio	1.37	1.83	1.62	1.60	1.58	0.91			
Notes:										
A. The above unaudited financial results for the quarter and half year ended September 30, 2025 have been prepared pursuant to the requirements of SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015 (SEBI LODR) as amended and in accordance with the Indian Accounting Standards (Ind AS) specified under section 133 of the Companies Act, 2013 and 2 rules made thereunder.										
B. The above unaudited financial results have been reviewed by Audit Committee and approved by the Board of Directors in their meeting held on November 12, 2025.										
C. The above unaudited financial results are an extract of the detailed format of quarterly and half yearly financial results for September 30, 2025 with Stock exchange Regulation 32 of SEBI LODR. The full format of the financial results are available on the Company's website i.e. http://www.mumbaiurjamarg.com and Stock exchange website at BSE (http://www.bseindia.com).										
D. For other line item referred in Regulation 22(f) of SEBI LODR, pertinent disclosures made to Stock Exchange are available on the Company's website i.e. http://www.mumbaiurjamarg.com and Stock exchange website at BSE (http://www.bseindia.com).										
For and on behalf of the Board of Directors of Mumbai Urja Marg Limited										
										Sd/-
										Raj Gogoi
										Director

Parsvnath committed to build a better world							
PARSVNATH LANDMARK DEVELOPERS PRIVATE LIMITED Regd. Office: Parsvnath Tower, Near Shahdara Metro Station, Shahdara, Delhi - 110 032 CIN: UH4520120007PFC122489; Tel.: +91-11-48906100, 48903500; fax: +91-11-48905478 E-mail: + secretarial@parsvnath.com; website : https://www.parsvnath.com/investors/parsvnath-landmark-developer-gvt-id/ Extract of Financial Results for the quarter and half year ended September 30, 2025							
Sl. No.	Particulars	Quarter ended 30-09-15	Quarter ended 30-09-16	Half Year ended 30-09-15	Half Year ended 30-09-16	Year ended 30-09-15	Year ended 30-09-16
		Unaudited	Unaudited	Unaudited	Unaudited	Audited	Audited
1	Total Income from Operations	871.82	230.20	3,336.86	6,801.40	-	-
2	Net Profit/(Loss) for the period (before Tax, Exceptional and Extraordinary items)	(2,689.21)	(797.45)	(45,457.45)	(2,096.38)	-	-
3	Net Profit/(Loss) after extraordinary items (before Exceptional and Extraordinary items)	(2,689.21)	(797.45)	(45,457.45)	(2,096.38)	-	-
4	Net Profit/(Loss) for the period after Extraordinary and Extraordinary Items	(2,638.05)	(777.45)	(45,396.16)	(1,943.76)	-	-
5	Total Comprehensive Income for the period [Comprehensive Profit/(Loss)] for the period (after all other Comprehensive income/(expense) after tax]	-	-	(45,396.16)	(1,943.80)	-	-
6	Profit of Equity Share Capital	328.21	328.21	328.21	328.21	328.21	328.21
7	Reserves (including Residual Reserve)	(24,064.00)	(53,021.04)	(34,064.00)	(33,047.91)	(33,047.91)	(33,047.91)
8	Net worth	(24,015.79)	(52,692.83)	(34,045.79)	(33,019.70)	(33,019.70)	(33,019.70)
9	Plant & Cost Capital / Outstanding Debt	-	-	-	-	-	-
10	Dividends Payable	\$0.00	\$0.00	\$0.00	\$0.00	\$0.00	\$0.00
11	Earnings Per Share (of Rs.10/- each) for (continuing and discontinued operations) :-	-	-	-	-	-	-
11.1 Basic		(110.85)	(21.90)	(133.55)	(47.84)	-	-
11.2 Diluted		N/A	N/A	N/A	N/A	-	-
12	Debitum Redemption Reserve	5,000.00	5,000.00	5,000.00	5,000.00	5,000.00	5,000.00
13	Credit Redemption Reserve	-	-	-	-	-	-
14	Debt Service Coverage Ratio	0.26	0.37	0.26	0.19	-	-
15	Shareholders' Interest and Tax (Negative)	-	-	-	-	-	-
16	Interest Expense (Interest and Tax)	-	-	-	-	-	-
17	(Share earnings before interest and tax)/Revenue	-	-	-	-	-	-

NOTES:

- The above is an extract of the detailed format of financial results filed with the Stock Exchange under Regulation 52 of the SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015/Listing Regulations ("the List"). The full form of the financial results are available on the website of BSE Ltd. (www.bseindia.com) and the Company (<https://www.parsvnath.com/investors/parsvnath-landmark-developer-gvt-id/>). Where investors have opted for hard copy of the Listing Regulations, the pertinent disclosures have been made to BSE Ltd. and can be accessed on the URL www.bseindia.com.
- The above financial results have been reviewed and approved by the Board of Directors in the meeting held on November 12, 2025. Figures for the quarter and half year ended September 30, 2025 have been taken as unaudited.
- The Company has not received any complaint from the investor during the quarter ended September 30, 2025 and there was no complaint pending at the beginning of the period.
- a) Figures for the previous year/period have been regrouped for the purpose of comparison.

Place : Delhi Date: 12 November, 2025	For and on behalf of the Board Parsvnath Landmark Developers Pvt Ltd _____ Surya Mani Pandey Director DIN: 00092864
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NALWA SONS INVESTMENTS LIMITED									
CRN: 1089834, 101PCL-140414									
Regd. Office : 28, Nagahari Road, New Delhi - 110 015, Ph. No.: (01) 4321-854, 4802-1812									
Branch Office : C-2, Jai Hind Estate, Mayapuri - 110029, Noida									
Email Id: investors@nalwa.com Website: www.nalwa.com									
EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2025									
Sr. No.	Particulars	For the quarter ended			For the half year ended			(Rs. In lakhs, except per share data)	
		30.09.2025	30.06.2025	30.09.2024	30.09.2025	30.06.2025	31.03.2025	31.03.2024	
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	Unaudited	Audited
1	Total income from operations	2,16,196	3,03,371	4,18,500	5,13,235	7,19,505	6,919.18		
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	1,80,068	2,944.15	4,116.24	8,748.80	7,870.02	5,248.15		
3	Net Profit/(Loss) for the period before tax after Exceptional and/or Extraordinary Items	1,80,068	2,944.15	4,116.24	4,744.80	7,870.02	5,248.15		
4	Net Profit/(Loss) for the period after tax after Exceptional and/or Extraordinary Items	1,42,511	2,324.36	3,162.20	3,752.87	5,370.70	3,095.27		
5	Total Comprehensive Income for the period (Comprising Profit/Losses for the period after tax and Other Comprehensive Income after tax)	(15,666.67)	(35,478.31)	2,307.10e	(39,574.01)	4,50,966.05	4,14,717.41		
6	Equity Share Capital	513.62	513.62	513.62	513.62	513.62	513.62		
7	Other Equity	-	-	-	-	-	-		
8	Earning Per Share of Rs. (10/- Each) (for continuing and discontinued operations)	27.81	45.25	81.57	73.07	104.57	71.95		
9	Dividend	27.81	45.25	81.57	73.07	104.57	71.95		
EXTRACT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2025									
Sr. No.	Particulars	For the quarter ended			For the half year ended			(Rs. In lakhs, except per share data)	
		30.09.2025	30.06.2025	30.09.2024	30.09.2025	30.06.2025	31.03.2025	31.03.2024	
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	Unaudited	Audited
1	Total income from operations	2,47,523	3,739.18	5,974.50	6,18,241	8,939.53	12,322.41		
2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	2,119.52	3,275.69	4,448.19	5,583.21	8,332.68	6,308.45		
3	Net Profit/(Loss) for the period before tax after Exceptional and/or Extraordinary Items	2,279.59	3,279.34	4,537.30	5,507.90	8,417.86	6,500.35		
4	Net Profit/(Loss) for the period after tax after Exceptional and/or Extraordinary Items	1,706.87	2,579.59	3,554.00	4,365.45	6,425.06	4,598.81		
5	Total Comprehensive Income for the period (Comprising Profit/Losses for the period after tax and Other Comprehensive Income after tax)	(12,838.00)	(28,255.54)	2,394,268.69	(40,154.56)	4,62,360.61	4,61,129.20		
6	Equity Share Capital	513.62	513.62	513.62	513.62	513.62	513.62		
7	Other Equity	-	-	-	-	-	-		
8	Earning Per Share of Rs. (10/- Each) (for continuing and discontinued operations)	34.79	52.20	68.23	84.99	125.05	89.54		
9	Dividend	34.79	52.20	68.23	84.99	125.05	89.54		
Notes:-									
The above is a extract of the detailed format of quarterly and half yearly financial results filed with the Stock Exchanges under Regulation 33 of the SEBI Listing Obligations and Disclosure Requirements Regulations, 2015. The full textual of quarterly and half yearly financial results are available on the Company's website (www.nalwa.com) and websites of Stock Exchanges (www.bseindia.com/www.nseindia.com). The same can also be accessed by logging the QR Code provided below:									
The financial results of the Company for the quarter and half year ended on September 30, 2025 have been reviewed by Audit Committee and approved by the Board of Directors in their respective meetings held on 13th November, 2025 and limited review of the same has been carried out by our Statutory Auditors of the Company.									
These results have been prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015 (Ind AS) prescribed under Section 133 of the Companies Act, 2013 and other recognized accounting practices and policies as disclosed at applicable.									

[illegible]

Indian Overseas Bank
 भारतीय अंतर्राष्ट्रीय बँक
 Strengthened Assets and Strong Growth to serve you
 Central Office: 763, Annalakshmi Chambers, 800/902

TRANSFER OF NPA LOAN EXPOSURES TO ARCs & PERMITTED TRANSACTIONS UNDER THE BANKRUPTCY LAWS UNDER OPERATIONAL METHOD

Indian Overseas Bank (IOB) invites Expression of Interest (EOI) from ARCs and Permitted Transferees for the proposed transfer of NPA Loans and the balance of the following accounts under the Operational method in Lot 4 during Q3 of FY 2025-26: "is where" and "as is what" is basis "without any recourse".

1. PORTFOLIO OF NPA LOANS OF 29 BORROWERS WITH PRINCIPAL OUTSTANDING OF ₹1 CRORE TO ₹CR.

2. M/s SCAS NUTRENTS PVT LTD AND M/s SCAS ORGANICS PVT LTD.

Interested eligible bidders are requested to intimate their willingness to participate in the e-Auction scheduled on 26.11.2025 by way of an email to sales@ioib.com or info@ioib.com on or before 20.11.2025.

For further details please visit our Bank's Website (www.ioib.com) – click on "BANKRUPTCY" – ARC CELL – Notification dated 13.11.2025 for above accounts.

Place: Chennai
Date: 13.11.2025

General Manager

 ZYDIS LIFESCIENCES LIMITED [CIN LA292621/1999/PLC/0203581]					
Regd Office: Zydis Corporate Park, Scheme No. 63, Survey No. 56, Vengal Rao Circle, Worli, (Central, Greater - Colaba) High Rise, Annexe-2, 103001. Website: www.zydis.com Email: corporateinfo@zydis.com Telephone: +91 78 4640031					
NOTICE					
Notice is hereby given that the Company has received intimation from the following shareholders that the Share Certificate pertaining to the Equity Shares held by them as per the details given below have been lost / misplaced.					
Sr. No.	Name of the shareholder	Distinctive Numbers	Folio Number	No. of Shares	Certificate No.
1.	Daxi Nareish Bhatalkar, Nareish Bhatalki Makwana	2584421 - 2585920	074089	1500	2600
2.	Kewal Chand Mithani	549081 - 554945	103001	5055	237
If the Company does not receive any objection within 7 days from the date of publication of this notice, the Company will proceed to issue Duplicate Share Certificates to the aforesaid shareholders. People are hereby cautioned not to deal with the above Share Certificates anymore and the Company will not be responsible for any loss / damage occurring thereby.					
Date: November 13, 2025 Place: Ahmedabad.		For: ZYDIS LIFESCIENCES LIMITED Sd/- DR. ANIL K. JAIN COMPANY SECRETARY			

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR SPD COLD STORAGE LLP	
New Ptn No. 303, Gate No. 2, Vardh, Gadit Ashu Market Yatri, Kolhapur, Maharashtra, India. 419055 (Under sub-regulation 1) of regulation 34 of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons), Regulations, 2016)	
RELEVANT PARTICULARS	
Sl. No.	SPD COLD STORAGE LLP LLPIN: ANA-4179
1. Name of the corporate debtor along with PAN & CIN LLP No.	New Ptn No. 303, Gate No. 2, Vardh, Gadit Ashu Market Yatri, Kolhapur, Maharashtra, India. 419055
2. Address of the registered office	Land
3. URL of website	Land
4. Details of place where majority of fixed assets and fixed capital is located	Land measuring 1580 sq. mtrs in Market Yatri, Kolhapur
5. Involved capacity of main products/services	N/A
6. Quantity and value of main products/services sold in last financial year	Revenue from Operations was ₹ 1,87,54,949/- as on 31st March, 2022. No operations have been started so far till now
7. Number of employees/workers	N/A (No employees working currently)
8. Further details including last schedule of financial statements (with attachments) of the year next date of creditors are available at URL.	Mail to: spdcoldstorage.cir@gmail.com
9. Eligibility for resolution applicants under section 252(3) of the Code is available at URL.	Process of Resolution will be sent on spdcoldstorage.cir@gmail.com
10. Last date for receipt of Expression of Interest	01st December 2025
11. Date of issue of provisional list of prospective resolution applicants	17th December 2025
12. Last date for submission of objections to provisional list	16th December 2025
13. Date of issue of final list of prospective resolution applicants	26th December 2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31st December 2025
15. Last date for submission of resolution plans	30th January 2026
16. Process email id to submit Expression of Interest	spdcoldstorage.cir@gmail.com
Prashant Jain	
Resolution Professional in the matter of SPD COLD STORAGE LLP	
Registration Number: BBIDBP/PA-01/36/2019/IN-1917313	
A-8/1, Shanti Nagar, Post No. 23, B-1/10, Sector 11, Kopharnagar, New Mumbai - 400769, India	

RARE ASSET Reconstruction Ltd. ASSET RECONSTRUCTION LIMITED (an unlisted company)				
Report Office: 104-106, Gas Agara, Gujarat College Road, Ellorabagh, Ahmedabad, Gujarat-380001 Ph: 079-26012000 Fax: 079-26012007 E-mail: info@rareasset.com Website: www.rareasset.com				
Extract of Unaudited Financial Results for the quarter and half year ended September 30, 2020 (All figures are in Lakhs of Indian Rupees unless otherwise stated)				
Particulars	Quarter Ended	Quarter Ended	Quarter Ended	Quarter Ended
	September	September	September	September
	2020	2019	2019	2019
	(Audited)	(Unaudited)	(Unaudited)	(Audited)
1. Total Income from Operations				
2. Net Profit/(Loss) for the period before tax	447.48	(1505.16)	1236.36	31.29
3. Net Profit/(Loss) for the period after tax (After Exceptional and/or extraordinary items)	447.48	(1505.16)	1236.36	31.29
4. Net Profit/(Loss) for the period after tax (After Exceptional and/or extraordinary items)	447.48	(1678.04)	829.84	31.29
5. Dividend Income for the period	154.55	145.59	145.59	84.48
6. Paid up Equity Share Capital	1564.65	1428.66	1428.66	1428.66
7. Reserves, including Retained Earnings	254.57	337.77	325.75	325.75
8. Net Worth	1659.70	1454.03	1454.03	1454.03
9. Net worth	2424.58	2118.09	2118.09	2118.09
10. Paid up Debt Capital/Outstanding Debt	3295.00	4020.15	3824.88	3824.88
11. Dividend Payable/Dividend Reserve/Share Dividend				
12. Dividend Equity	2.69	50.00	2.7	2.7
13. Dividend Income (for 10% fixed rate of dividend on capital and discontinued operations) -				
a. Total	0.34	(1.13)	0.6	0.6
14. Capital expenditure reserve	NA	NA	NA	NA
15. Retained earnings management reserve	NA	NA	NA	NA
16. Debt service coverage ratio	NA	NA	NA	NA
17. Interest service coverage ratio	NA	NA	NA	NA

The above results have been reviewed & recommended for the Board approval by the Audit Committee, approved & taken on record by the Board of Directors at the meeting held on 29.09.2020.

The above is an extract of the detailed financial report of quarter and half year ended Financial September 30, 2020 and is annexed by the Statutory Auditor.

Exchange Brokerage of India (SEBI) Using Designated Offices and Disclosure Requirements Registered with the SEBI, the full form of the quarterly financial results of the company can be accessed at the website of Exchange of India (www.sebi.com) and the Company at www.rareasset.com or info@rareasset.com.

For the purpose of the above financial results, the company has adopted the accounting policies and practices described in the notes to the financial statements. The company has adopted the accounting policies and practices described in the notes to the financial statements. The company has adopted the accounting policies and practices described in the notes to the financial statements.

Figures for the previous period / year have been segregated wherever necessary to conform to current period / year presentation

For Rare Asset Reconstruction Limited

30

Place: Ahmedabad Date: November 12, 2020

 Managing Director
 Chairman

ARUNA HOTELS LIMITED									
CIN: L15421TN1999PLC004253									
Regd. office: Aruna Centre, 145, Staring Road, Nungambakam, Chennai - 600034. Phone: 044- 4588 4580									
Email: directors@aruna@gmail.com; cs@ahhotels.com; Website: www.arunahotels.com									
STATEMENT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025									
(Rs. In Lakhs)									
Sl. No.	Particulars	Quarter Ended 30.09.2025	Quarter Ended 30.06.2025	Quarter Ended 30.09.2024	Half Year ended 30.09.2025	Half Year ended 30.09.2024	Year ended 30.09.2024	Year ended 31.03.2025	Year ended 31.03.2025
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	Audited
1.	Total income from operations	658.12	663.79	635.63	1,261.50	1,188.83	3,700.47	3,703.47	
2.	Net profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	114.77	82.59	(13.59)	197.36	(91.46)	16.18	16.18	
3.	Net profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	114.77	82.59	(13.59)	197.36	(91.46)	16.18	16.18	
4.	Net profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	105.79	137.42	1.34	243.21	(102.31)	103.41	103.41	
5.	Total Comprehensive Income for the period (Comprising Profit)/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)	105.79	137.42	1.34	243.21	(102.31)	97.81	97.81	
6.	Equity Share Capital	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00	
7.	Other Equity/Reserves (Excluding Revaluation Reserves)								
8.	Earning Per Share (of Rs 10/- each) (For continuing and discontinued operations)* Not annualised	10.00	10.00	10.00	10.00	10.00	10.00	10.00	
a) Basic:		0.310	0.41	0.004	0.720	(0.30)	0.31	0.31	
b) Diluted		0.310	0.41	0.004	0.720	(0.30)	0.31	0.31	

Notes:
The above is an extract of the detailed format of unaudited Financial Results for the Quarter and Half year ended September 30, 2025 filed with the Stock Exchange under Regulation 23 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Unaudited Financial Results for the Quarter and Half year ended 30.09.2025 are available on the website of the Stock Exchange: www.bseindia.com and Company's website: www.arunahotels.com. The same can be accessed by scanning QR code provided Above.

for Aruna Hotels Limited
R Venkateswaran
 Managing Director
 DIN: 06532159

AMMAHODES TRADING AND CONSULTANTS PRIVATE LIMITED

CIN: U74900DL2006PTC102676
Reg. Office D-95, First Floor, Defence Colony, New Delhi-110024
Email: contact@ammahodesconsultants.com

[Regulation 5(2) of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015]

Un-Audited Financial Results for the quarter and half year ended September 30, 2025

(Rs. in '000 except per share data and ratios)

Sl. No.	Particulars	Quarter Ended			Half Year Ended			Year Ended March
		Sept. 30, 2025	June 30, 2025	Sept. 30, 2024	Sept. 30, 2025	Sept. 30, 2024	March 31, 2025	
		Un-Audited	Un-Audited	Un-Audited	Un-Audited	Un-Audited	Un-Audited	
1.	Total Income from Operations	1,164	1,232	1,487	2,336	1,754	4,080	
	Net Profit / (Loss) for the period	(211)	(289)	(150)	(501)	(568)	3,123	
	Before Tax, Exceptional and/or Extraordinary Item(s)							
	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary Item(s))	(221)	(289)	(150)	(501)	(568)	(3,412)	
	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary Item(s))	(221)	(299)	(150)	(500)	(1,127)	(3,578)	
	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (perfor tax effect))	(221)	(299)	(150)	(500)	(1,127)	(1,34,568)	
6.	Paid up Equity Share Capital	61,254	61,254	61,254	61,254	61,254	61,254	
	Equity	1,34,801	1,36,092	2,68,622	1,34,801	2,68,622	1,36,092	
	Debt	1,67,222	1,67,443	1,70,183	1,67,222	1,70,183	1,67,221	
9.	Paid up Debt Capital / Outstanding Debt	1,00,000	1,00,000	1,57,592	1,00,000	1,57,592	1,57,000	
	Outstanding Redeemable Preference Shares	-	-	-	-	-	-	
	Debt Equity Ratio	0.60:1	0.60:1	0.63:1	0.60:1	0.65:1	0.62:1	
	Earnings Per Share (Rs. 10/- each) (for continuing and discontinued operations) -							
	1. Basic	(0.04)	(0.05)	(0.04)	(0.08)	(0.16)	(0.58)	
	2. Diluted	(0.04)	(0.04)	(0.04)	(0.07)	(0.15)	(0.47)	
13.	Capital Redemption Reserve	-	-	-	-	-	-	
	Debiture Redemption Reserve	-	-	-	-	-	-	
	Debt Service Coverage Ratio	-	0.01	8.64	0.03	5.24	0.04	
	Interest Service Coverage Ratio	-	-	8.84	-	5.24	0.94	

Notes:

- The above financial results were approved by the Board of Directors at their meeting held on 12th November, 2025.
- The Company is primarily engaged in the trading and consultancy business. All the activities of the Company revolve around the primary business as such there are no separate reportable segment.
- The Limited Review Report of the same has been carried out by the statutory auditor after the Company.
- Figures for the previous periods / years have been regrouped / reclassified, wherever necessary to correspond with the current period / years financial disclosure.
- The Figures for the quarter ended September 30, 2025 are balancing figures between unaudited figures of the half year ended September 30, 2025 and the published figures upto first quarter ended March 30, 2025.
- Formulate for computation of ratios are as follows:
 - Debt/Equity Ratio: Debt represents borrowings. Equity includes Equity Share Capital and Other Equity excluding Redeemable Preference Shares.
 - Debt Service Coverage Ratio: Profit/(Loss) before Interest, Depreciation and Tax/Interest Expenses. Principal Repayment of borrowings made during the period(s).
 - Interest Service Coverage Ratio: Profit/(Loss) before Interest, Depreciation and Tax/Interest Expenses.
- Net Worth: Total Equity excluding Other Comprehensive Income. Residualization Reserve and reserves created out of amalgamation.

For Ammahodes Trading and Consultants Private Limited

Sd/
Madhavi Dutt
MD, AMMAHODES

Place: New Delhi

Date: 12.11.2025

JFC FINANCIAL (INDIA) LIMITED									
JCN-UTR68ML1969P/CN7297 – e-mail: contact@jfcindia.com									
Regd. Office- P-32, Lower Ground Floor, South Extension Phase-1, New Delhi-110049									
REGULATION 52(1) AND (2) OF THE LISTING REGULATIONS									
UNAUDITED FINANCIAL RESULTS FOR THE PERIOD ENDED 30TH SEPTEMBER 2025									
Figure(s) 52 (B), read with Regulation 52 (A), of the SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015									
Amounts are in INR thousands except per share data									
Sl No	Particulars	Quarter ended on 30-09-2025 Un-Audited	Previous Quarter ended on 30-06-2025 Un-Audited	Corresponding Previous Quarter ended on 30-09-2024 Un-Audited	Year to Date 30-09-2025 Un-Audited	Year to Date 30-09-2024 Un-Audited	Corresponding Previous year to date 30-09-2024 Un-Audited	Year ended on 31-03-2025 Audited	Year ended on 31-03-2024 Audited
1	Total Income	3,089	27,837	7,954	31,506	63,973	1,30,314	1,30,314	1,30,314
2	Net Profit / (Loss) for the period (Before Tax, Exceptional and/or Extraordinary Items)	(1,159)	20,621	3,893	19,462	52,543	(1,02,871)	52,543	(1,02,871)
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary Items)	(1,159)	20,621	3,893	19,462	52,543	(1,02,871)	52,543	(1,02,871)
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary Items)	(219)	15,388	2,920	15,169	43,783	(76,401)	43,783	(76,401)
5	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period after tax and Other Comprehensive Income (after tax))	(219)	15,388	2,920	15,169	39,328	(1,02,800)	39,328	(1,02,800)
6	Paid-up equity share capital of Face value of Rs. 10 each	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417	1,65,417
7	Other Equity (or) Share Capital (as on 31 March)	-	-	-	-	-	-	7,84,256	7,84,256
8	Net worth	6,52,703	6,52,922	7,97,718	6,52,703	7,97,718	6,77,534	6,77,534	6,77,534
9	Paid up Debt Capital / Outstanding Debt	2,50,000	2,50,000	2,50,000	2,50,000	2,50,000	2,50,000	2,50,000	2,50,000
10	Outstanding Redeemable Preference Shares	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500	1,31,500
11	Debt Equity Ratio	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A
12	Earnings/(Loss) Per Share (not annualised)								
13	Basic	(0.06)	4.54	0.89	4.67	12.91	(22.53)	12.91	(22.53)
14	Diluted	(0.06)	3.39	0.67	3.26	9.97	(22.53)	9.97	(22.53)
15	Capital Redemption Reserve	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A
16	Debitum Redemption Reserve	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A
17	Debt Service Coverage Ratio	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A
18	Interest Service Coverage Ratio	N/A	N/A	N/A	N/A	N/A	N/A	N/A	N/A

Note:

- The above is an extract of the detailed/form of quarterly Un-Audited Financial Results filed with the Stock Exchanges under Regulation 52 of the SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015. The full format of the quarterly Un-Audited Financial Results available on the websites of the Stock Exchange(s) and the listed entity, www.jfcindia.com.
- There has been change in accounting policies followed during the quarter ended 30th September, 2025, as compared to the preceding financial year ended March 31, 2025 and has been followed in accordance with Regulation 52 of SEBI (Listing Obligations and Disclosures Requirements) Regulations, 2015.
- The above Un Audited Financial Results have been reviewed and recommended by the Audit Committee and further considered & approved by the Board of Directors in their meetings held on 12.11.2025.
- The Statutory Auditors of the Company has done the Limited Review Report of financial statements of the company for the period ended on 30-09-2025.
- The Company is a Non-Banking Financial Company and primarily carrying on the business of lending and investments. All the activities of the Company involve advance/primary business, as such there are no separate reportable segment as per AS 17 on Segment Reporting.
- Figures for the previous periods/Years have been retrospectively adjusted, wherever necessary in accordance with the current period/Years classification/disclosure.

For JFC FINANCIAL (INDIA) LIMITED
 3D
 (Smt) Kamini
 Director

Date: 12-November-2025
 Place: New Delhi

DIN: 03471783

MUMBAI MARG LIMITED Regd. Office: RMZ, 5th Floor, Plot No.15, Phase-IV, Udyog Vihar, Gurugram-122015 Haryana CIN: U40100NR2018PLC113474 Email: id.secreatari@infra@resona.com Ph. +91 0124 456 2000 www.mumbaimarg.com									
STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025									
S. No.	Particulars	Quarter Ended			Half Year Ended			(in ₹ million)	
		Sep 30, 2025	Jun 30, 2025	Mar 30, 2025	Sep 30, 2025	Jun 30, 2025	Mar 30, 2025	2025	2024
		(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)	(Audited)
1.	Total Income from Operations	742.55	990.84	251.53	1,733.39	421.96	2,992.76		
	Net Profit/(Loss) for the period (before tax, Exceptional and/or Extraordinary items)	6.43	293.13	22.89	263.57	37.71	-110.86		
2.	Net Profit/(Loss) for the period (after tax (after Exceptional and/or Extraordinary items))	0.43	293.13	22.89	263.57	37.71	-110.86		
3.	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	-5.39	220.76	13.96	215.37	25.03	-84.93		
4.	Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax))	-5.39	220.76	13.96	215.37	25.03	-84.93		
5.	Profit or Loss (Share Capital)	1956.48	1556.45	1800.18	1956.45	1800.18	1956.48		
6.	Reserves (including Revaluation Reserve)	-	-	-	-	-	-	21.56	
7.	Securities Premium Account	-	-	-	-	-	-	128.83	
8.	Net worth	4243.86	4249.24	3976.06	4243.86	3976.06	4026.49		
9.	Paid up Debt Capital Outstanding Debt	29979.96	25320.12	23,347.67	29979.96	23,347.67	29,947.40		
10.	Debt Equity Ratio	6.36	5.96	5.87	6.36	5.87	6.31		
11.	Earnings Per Share (of its 10/- each) (for continuing and discontinued operations)								
11.1.	Basic	-0.03	0.98	0.04	0.65	0.07	-0.25		
11.2.	Diluted	-0.02	0.99	0.04	0.65	0.07	-0.25		
12.	Capital Redemption Reserve	NA	NA	NA	NA	NA	NA		
14.	Debiture Redemption Reserve	242.32	242.32	NA	242.32	NA	21.56		
15.	Debt Service Coverage Ratio	1.08	1.46	1.62	1.27	1.58	0.77		
16.	Interest Service Coverage Ratio	1.37	1.83	1.62	1.60	1.36	0.97		

Notes:

- The above unaudited financial results for the quarter and half year ended September 30, 2025 have been prepared pursuant to the requirements of SEBI (Listing Obligations and Disclosure Requirements), Regulations, 2015 (SEBI LOOR) as amended and in accordance with the Indian Accounting Standards (not IAS) specified under section 133 of the Companies Act, 2013 and rules made thereunder.
- The above unaudited financial results have been reviewed by Audit Committee and approved by the Board of Directors in their meeting held on November 12, 2025.
- The above unaudited financial results is an extract of the detailed form of quarterly and half yearly financial results for September 30, 2025 filed with Stock exchange under Registrar's 52 of SEBI LOOR. The full form of the financial results are available on the company's website <http://www.mumbaimarg.com> and Stock exchange website at www.bseindia.com.
- For other line item referred in Regulation 52(4) of SEBI LOOR, pertinent disclosure made in Stock Exchange are available on the company's website <http://www.mumbaimarg.com> and Stock exchange website at www.bseindia.com.

Parsvnaths committed to build a better world PARSVNATH LANDMARK DEVELOPERS PRIVATE LIMITED Regd. Office: No.129, Near Shahadara Metro Station, Shahdara, Delhi - 110 032 CIN : U45201DL2003PT122489, Tel. : 011-43950100, 43900900; Fax : 011-43905473 E-mail : secretarial@parsvnath.com website : https://www.parsvnath.com/investors/parsvnath-landmark-developer-pvt-ltd/ Extract of Financial Results for the quarter and half year ended September 30, 2025					
No.	Policies	Quarter ended 30-Sep-25 Unaudited	Quarter ended 30-Jun-24 Audited	Half Year ended 30-Sep-25 Unaudited	Year ended 31-Mar-25 Audited
1.	Total Income from Operations	971.32	200.20	3,305.86	4,831.48
2.	Net Profit / Loss for the period (before Tax, Exceptional and/or Extraordinary items)	(2,899.21)	(707.43)	(5,097.41)	2,099.38
3.	Net Profit / Loss for the period after tax (after Exceptional and/or Extraordinary items)	(2,899.21)	(707.43)	(5,097.41)	2,099.38
4.	Net Profit / Loss for the period after tax (after Exceptional and/or Extraordinary items) for the period other than Other Comprehensive Income (after tax)	(3,038.09)	(707.43)	(5,395.19)	1,543.78
5.	Total Comprehensive Income for the period (Comprehensive Profit / Loss) for the period other than Other Comprehensive Income (after tax)	(3,038.09)	(707.43)	(5,395.19)	1,543.83
6.	Profit or Equity Share Capital	326.21	326.21	326.21	326.21
7.	Reserves (including Retention Reserve)	(34,844.00)	(33,827.04)	(34,844.00)	(33,647.61)
8.	Net worth	(34,814.79)	(32,482.83)	(34,815.79)	(32,191.60)
9.	Paid up Debt Capital / Outstanding Debt	-	-	-	(9,044.00)
10.	Interest Expense Rate	(0.08%)	(0.35%)	(0.08%)	(0.04%)
11.	Earnings Per Share (of Rs 10/- each) (for combining and discontinued operations)	(111.80)	(21.54)	(133.90)	47.00
1.	Basis:	N/A	N/A	N/A	N/A
2.	Diluted	N/A	N/A	N/A	N/A
3.	Debt Redemption Reserves	5,000.00	5,000.00	5,000.00	5,000.00
12.	Capital Expenditure	-	-	-	-
13.	Debt Service Coverage Ratio	0.29	(0.37)	0.29	(0.15)
	(Once earnings before interest and tax is Negative)	-	-	-	-
14.	Interest Service Coverage Ratio	-	-	-	-
	(Once earnings before interest and tax is Negative)	-	-	-	-

NALWA SONS INVESTMENTS LIMITED

CIN: L66902DL19PLC148414
 Regd. Office : 26, Nagaraj Road, Near P. N. S. Nagaraj, Hyderabad, Andhra Pradesh - 500015, Ph: (91) 43219524, 4321812
 Branch Office : Q-2, Andra Mega House - 520013, Hyderabad
 Email: info@nawalwa.com, nwalwa@nawalwa.com, Website: www.nwalwa.com

EXTRACT OF UNAUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2025

Sr. No	Particulars	For the quarter ended			For the half year ended			In Rupees, except per share data
		30.09.2025	30.06.2025	30.09.2024	30.09.2025	30.09.2024	31.03.2025	
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	
1	Total Income from operations	2,124.68	3,009.17	4,189.50	5,135.25	7,195.50	8,993.18	18,993.18
2	Net Profit/Loss for the period (before Tax, Exceptional and/or Extraordinary Items)	1,964.68	2,864.15	4,119.24	4,744.83	6,785.02	5,248.13	15,248.13
3	Net Profit/Loss for the period before tax (after Exceptional and/or Extraordinary Items)	1,900.68	2,864.15	4,119.24	4,744.83	7,070.92	5,248.13	15,248.13
4	Net Profit/Loss for the period after tax (after Exceptional and/or Extraordinary Items)	1,426.51	2,204.36	3,162.20	3,752.87	5,370.70	3,686.27	13,686.27
5	Total Comprehensive Income for the period (Comprising Profit/Loss for the period (after tax) and Other Comprehensive Income (after tax))	(15,039.67)	(35,479.38)	23,702.32	(30,574.00)	4,933.96	41,747.71	41,747.71
6	Equity Share Capital	51,632	51,632	51,632	51,632	51,632	51,632	51,632
7	Other Equity							
8	Carrying Per Share (of Rs 10/- Each)							
1. Basic		27.81	45.25	61.57	73.07	104.57	71.95	71.95
2. Diluted		27.81	45.25	61.57	73.07	104.57	71.95	71.95

EXTRACT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2025

Sr. No	Particulars	For the quarter ended			For the half year ended			In Rupees, except per share data
		30.09.2025	30.06.2025	30.09.2024	30.09.2025	30.09.2024	31.03.2025	
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	
1	Total Income from operations	2,473.23	3,709.18	5,974.50	6,182.41	9,939.33	12,502.41	12,502.41
2	Net Profit/Loss for the period (before Tax, Exceptional and/or Extraordinary Items)	2,119.52	3,275.69	4,444.19	5,395.21	8,382.69	9,380.45	9,380.45
3	Net Profit/Loss for the period before tax (after Exceptional and/or Extraordinary Items)	2,279.59	3,279.34	4,507.30	5,557.83	8,417.88	6,500.35	6,500.35
4	Net Profit/Loss for the period after tax (after Exceptional and/or Extraordinary Items)	1,768.87	2,578.59	3,504.60	4,246.45	6,425.06	4,508.81	4,508.81
5	Total Comprehensive Income for the period (Comprising Profit/Loss for the period (after tax) and Other Comprehensive Income (after tax))	(12,930.00)	(20,255.54)	2,940,208.69	(41,154.56)	4,620,904.51	4,07,129.70	4,07,129.70
6	Equity Share Capital	51,632	51,632	51,632	51,632	51,632	51,632	51,632
7	Other Equity							
8	Carrying Per Share (of Rs 10/- Each)							
1. Basic		34.79	60.20	69.23	84.99	125.09	85.54	85.54
2. Diluted		34.79	60.20	69.23	84.99	125.09	85.54	85.54

Notes:-

- The above is an extract of the detailed form of quarterly and half yearly Financial results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full form of the quarterly and half yearly Financial results are available on the Company's website (www.nawalwa.com) and websites of Stock Exchanges (www.bseindia.com and www.nseindia.com). The same can be accessed on the Company's website and the Stock Exchanges' websites.
- The financial result of the Company for the quarter and half year ended on September 30, 2025 has been prepared by Audit Committee and approved by the Board of Directors in their respective meetings held on 13th November, 2025 and limited review of the same has been carried out by the Statutory Auditor of the Company.
- These results have been prepared in accordance with the Companies (Accounts) Regulations, 2015 as notified under Section 133 of the Companies Act, 2013 and other accounting principles and practices consistently applied to the similar accounting periods.

By order of the Board of Directors
 For Nalwa Sons Investments Limited

Place : - **Hyderabad**
Date : - **13th November, 2025**

Mahender Kumar Goud
 Whole Time Director
 DIN : 00041480

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Indian Overseas Bank
இந்திய அகாஷ் வங்கி

தலைமையகம்: சென்னை-600 009
 கிளையகம்: 78 இடங்களில்

Streets Asset Management Department
 Central Office: 78, Arcot Road, Chennai - 600 002

TRANSFER OF NPA LOAN EXPOSURES TO ARCS & PERMITTED TRANSFEEES THROUGH OUTSOURCED CREDIT MANAGEMENT

Indian Overseas Bank (IOB) invites Expression of Interest (EOI) from ARCS and Permitted Transferees for the proposed transfer of NPA loan exposures of IOB to ARCS and Permitted Transferees through Outsourced Credit Management (OCM). The interested parties are requested to submit their EOI by email on or before 21.11.2025 at 03:00 PM.

The details of the assets are as follows:

- (A) 1% PRO-CURATED PORTFOLIO OF ASSETS WHEREIN THE PRINCIPAL OUTSTANDING OF ₹1 CR TO ₹5 CR
- (B) PCA SUBSIDIARIES PVT LTD AND MCS SCRA ORGANICS PVT LTD WITH A/C OF ATMS IN CHARGED.

Interested eligible bidders are requested to intimate their willingness to participate in the Auction scheduled on 28.11.2025 by way of an "Expression of interest" to the email id sales@ioab.bank.in on or before 20.11.2025.

For further details please visit our Bank's website (www.ioab.bank.in) – click on TENDERS – ARC-CELL – Notification dated 13.11.2025 for above referred.

IOB reserves the right to cancel or modify the process and amend any of the terms of the notification at any stage and the same will not necessarily be carried out without prior notice and without notified directly on its website.

Place : Chennai Date : 13.11.2025 General Manager



dedicated health

ZYDUS LIFESCIENCES LIMITED
(CIN L28230GJ1998PL000287)

Regd. Office: Zydus Corporate Park, Scheme No. 53, Survey No. 53B, New Vaslui Road Circle, Kharajpur (Jaipur), Jaipur - 302019 (Rajasthan) - 302019. Website: www.zydus.com

Email: corporate@zydus.com **Telephone:** +91-1422-466000

NOTICE

Notice is hereby given that the Company has received intimation from the following shareholders that the Share Certificate pertaining to the Equity Shares held by them as per the details given below have been lost / misplaced.

Sr. No.	Name of the shareholder	Distinctive Numbers	Folio Number	No. of Shares	Certificate No.
1.	Dona Nareish	2584421	074089	1500	2600
	Mawana, Harish Bakhtulal Marwani	2585920			
2.	Kewal Chand Mishra	549891	103001	5055	237
		554945			

If the Company does not receive any objection within 7 days from the date of publication of this notice, the Company will proceed to issue duplicate Share Certificates to the aforesaid shareholders. People are hereby cautioned not to deal with the above Share Certificates anymore and the Company will not be responsible for any loss / damage occurring thereby.

Date: November 13, 2025

Place: Ahmedabad.

For ZYDUS LIFESCIENCES LIMITED
Sd/- DR. NALINI K. SONI
COMPANY SECRETARY

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR SPD COLD STORAGE LLP	
Form No. 305, Date: 10/12/2025, E. Ward, Gad Asha Subbarao Nagar, Kolhapur, Maharashtra, India, 416005 (Under sub-section 13(1) of regulation 30B of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons), Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN / L.P. No.	SPD COLD STORAGE LLP (LLPIN: AAAM-1179)
2. Address of the registered office	New Pimpri, 305, Gate No. 2, E Ward, Gad Asha Subbarao Nagar, Kolhapur, Maharashtra, India, 416005, India
3. URL of website	NA
4. Details of those places where majority of fixed assets are located	Land measuring 1580 sq. mtrs in Market Ward, Kolhapur
5. Quantity and quality of main product/services	NA
6. Credited capacity and value of main financial services used in fiscal financial year	Power from Openers via Tr. 115/3, 24.84kw. as on 31st March, 2020. No operations have been carried out for a over a year
7. Number of employees currently employed	NA
8. Further details including last financial year's financial statements (with schedules) of two years, list of all partners are available at URL	Mail to: spdcoldstorage@gmail.com
9. Eligibility for resolution applicants under section 25(2)(b) of the Code	Email Request to be sent on: spdcoldstorage@gmail.com
10. Last date of receipt of expression of interest	21st December 2025
11. Date of issue of provisional list of prospective resolution applicants	11th December, 2025
12. Last date for submission of objections to provisional list	16th December, 2025
13. Date of issue of final list of prospective resolution applicants	26th December, 2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution applicants	31st December, 2025
15. Last date for submission of resolution plans	30th January, 2026
16. Process envisaged to select Expression of Interest	spdcoldstorage@gmail.com
Resolution Professional in the matter of SPD COLD STORAGE LLP Prashant Jain Registration Number: BBIB/P/CP/013682019/1912131 A-501, Shanti Nagar, Plot No. 2,3,Block 1, Sector 14, New Bunder - 400709, India	
Date: 14th November, 2025 Place: Mumbai	

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ARUNA HOTELS LIMITED									
CIN: L15421TN1006PLC094255 Regd. off: Aruna Centre, 145, Sterling Road, Nungambakkam, Chennai - 600034. Phone: 044 - 4588 4358 Email: directors@aruna@gmail.com; cs@ajh@aruna.com; Website: www.arunahotels.com									
STATEMENT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025									
 (Rs. in Lakhs)									
Sl. No.	Particulars	Quarter Ended 30.09.2025	Quarter Ended 30.06.2025	Quarter Ended 30.09.2024	Half Year ended 30.09.2025	Half Year ended 30.09.2024	Year ended 31.03.2025	Year ended 31.03.2024	
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	
1.	Total Income from operations	558.12	601.79	635.63	1,261.90	1,186.83	3,703.47		
2.	Net profit/(loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	114.77	82.59	(13.59)	197.36	(91.46)	16.18		
3.	Net profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary Items)	114.77	82.59	(13.59)	197.36	(91.46)	16.18		
4.	Net profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary Items)	105.79	137.42	1.34	243.21	(102.31)	103.41		
5.	Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax))	105.79	137.42	1.34	243.21	(102.31)	97.91		
6.	Equity Share Capital	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00	3,390.00		
7.	Other Equity/Reserves (Excluding Retention Reserves)								
8.	Earning Per Share of Rs.10/- each (For continuing and discontinued operations) "not annualised"	10.00	16.00	10.00	10.00	16.00	10.00		
a) Basic		0.310	0.41	0.004	0.720	(0.30)	0.31		
b) Diluted		0.310	0.41	0.004	0.720	(0.30)	0.31		

ANIMADOES TRADING AND CONSULTANTS PRIVATE LIMITED									
CIN: U74900DL2006PC192376									
Reg. Office: D-55, First Floor, Defence Colony, New Delhi-110024									
Email: contact@animadoes.com									
(Prepared in pursuance of the SEB (Listing and Other Disclosure Requirements) Regulations, 2015)									
Un Audited Financial Results for the quarter and half ended September 30, 2025									
(Rs. in Crores except per share data and rates)									
Sl. No.	Particulars	Quarter Ended		Half Year Ended		Year Ended			
		Sept. 30, 2025	June 30, 2025	Sept. 30, 2024	Sept. 30, 2025	Sept. 30, 2024	Sept. 30, 2024	March 31, 2025	March 31, 2024
		Un-Audited	Un-Audited	Un-Audited	Un-Audited	Un-Audited	Un-Audited	Un-Audited	Un-Audited
1.	Total Income from Operations	1,904	1,232	1,487	2,390	1,754	4,588	4,588	4,588
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary Item(s))	(221)	(269)	(130)	(901)	(908)	(1,417)	(1,417)	(1,417)
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary Item(s))	(221)	(269)	(130)	(901)	(908)	(1,417)	(1,417)	(1,417)
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary Item(s))	(221)	(269)	(130)	(902)	(911)	(1,418)	(1,418)	(1,418)
5.	Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax))	(221)	(269)	(130)	(902)	(911)	(1,417)	(1,344)	(1,344)
6.	Paid up Equity Share Capital	61,254	61,254	61,254	61,254	61,254	61,254	61,254	61,254
7.	Other Equity	1,34,861	1,35,592	2,68,622	1,34,861	2,68,622	1,35,381	1,35,381	1,35,381
8.	Reserves	1,67,222	1,67,443	1,76,150	1,67,222	1,70,190	1,67,744	1,67,744	1,67,744
9.	Paid up Debt Capital / Outstanding Debt	1,00,000	1,00,000	1,57,592	1,00,000	1,57,592	1,00,000	1,57,592	1,00,000
10.	Outstanding Redeemable Preference Shares:	-	-	-	-	-	-	-	-
11.	Debt Equity Ratio	0.601	0.601	0.631	0.601	0.631	0.631	0.631	0.631
12.	Earnings Per Share (Rs. 10/- each) (for continuing and discontinued operations) -	-	-	-	-	-	-	-	-
13.	a) Basic:	(0.04)	(0.05)	(0.04)	(0.08)	(0.08)	(0.18)	(0.18)	(0.18)
14.	b) Diluted:	(0.05)	(0.04)	(0.04)	(0.07)	(0.07)	(0.15)	(0.15)	(0.15)
15.	Capital Redemption Reserve	-	-	-	-	-	-	-	-
16.	Debiture Redemption Reserve	-	-	-	-	-	-	-	-
17.	Debt Service Coverage Ratio	-	0.01	8.84	0.03	5.24	6.06	5.24	6.06
18.	Interest Service Coverage Ratio	-	-	8.84	-	5.24	6.06	5.24	6.06
Note:									
1. The above financial results were approved by the Board of Directors at their meeting held on 12th November, 2025.									
2. The Company is primarily engaged in the trading and consultancy business. All the activities of the Company revolve around the primary business, and such there are no separate identifiable segment.									
3. The Review/Revised Report of the same has been prepared up to the statutory authority of the Company.									
4. Figures for the previous periods / years have been regrouped / reclassified, wherever necessary to correspond with the current period / year classification / disclosure.									
5. The Figures for the quarter ended September 30, 2025 are balancing figures between unaudited figures of the half year ended September 30, 2025 and the unaudited figures upto the quarter ended 30, 2025.									
6. Formulae for computation of ratios are as follows:									
a) Debt/Equity Ratio: Debt/Equity Ratio=Debtors/borrowings. Equity includes Equity and Other Equity excluding Reserves and Retained Earnings.									
b) Debt Service Coverage Ratio: Debt/Loans (Before Interest, Depreciation and Tax) / Interest Expense (Principal Repayment of borrowings made during the period/year).									
c) Interest Service Coverage Ratio: Profit/(Loss) before Interest, Depreciation and Tax/Interest Expense.									

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MUMBAI URJA MARG LIMITED Reg. Office: RMZ Infiniti, 5th Floor, Plot No 15, Phase-IV, Udyog Vihar, Gurugram-122015 Haryana CIN: U40100 HR2018PLC1313474 Email: secretarial@urmjresoria.com Ph. +91 042 456 2000 www.mumbaurjarmarg.com STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025									
(in ₹ million)									
S. No.	Particulars	Sept 30, 2025	June 30, 2025	Sept 30, 2024	Sept 30, 2024	Half Year Ended	Half Year Ended	Year Ended	Year Ended
		2025 (Unaudited)	2025 (Unaudited)	2024 (Unaudited)	2024 (Unaudited)	2025 (Unaudited)	2024 (Unaudited)	2025 (Unaudited)	2024 (Unaudited)
1.	Total Income from Operations	742.55	699.84	251.53	275.33	1,733.39	421.95	2,082.75	
2.	Net Profit (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	0.43	293.13	22.89	260.57	37.71	37.71	-110.85	
3.	Net Profit (Loss) for the period (before tax after Exceptional and/or Extraordinary items)	0.43	293.13	22.89	260.57	37.71	37.71	-110.85	
4.	Net Profit (Loss) for the period (after tax after Exceptional and/or Extraordinary items)	-5.39	220.76	13.96	215.37	25.03	25.03	-84.93	
5.	Comprehensive Income for the period (Comprising Profit (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	-5.39	220.76	13.96	215.37	25.03	25.03	-84.93	
6.	Paid up Equity Share Capital	1956.45	1956.45	1880.18	1956.45	1880.18	1880.18	1885.45	
7.	Reserves (including Residual Reserve)	-	-	-	-	-	-	-	21.56
8.	Securities Premium Account	-	-	-	-	-	-	-	128.83
9.	Net worth	423.88	4249.24	3676.06	4242.96	3976.06	3976.06	4028.43	
10.	Paid up Debt Capital Outstanding Debt	2699.90	2533.02	2334.87	2679.90	2334.87	2679.90	2543.40	
11.	Equity Ratio	6.36	5.96	5.87	6.36	5.87	6.36	5.97	
12.	Earnings Per Share (of the ₹10/- each) (for continuing and discontinued operations)								
13.	1. Basic	-0.02	0.88	0.04	0.65	0.07	0.07	-2.25	
14.	2. Diluted	-0.02	0.85	0.04	0.65	0.07	0.07	-2.25	
15.	Capital Redemption Reserve	N/A	N/A	N/A	N/A	N/A	N/A	N/A	
16.	Debitum Redemption Reserve	242.32	242.32	N/A	242.32	N/A	242.32	N/A	21.56
17.	Debt Service Coverage Ratio	1.08	1.48	1.62	1.27	1.58	0.77		
18.	Interest Service Coverage Ratio	1.37	1.83	1.62	1.68	1.58	1.58	0.97	
Notes:									
a) The unaudited financial results for the quarter and half year ended September 30, 2025 have been prepared pursuant to the requirements of SEBI (Using Obligations and Disclosures Requirements) Regulations, 2015 (SEBI LOOR), as amended and in accordance with the Indian Companies Act (and IAS) specified under section 133 of the Companies Act, 2013 and rules made thereunder.									
b) The unaudited financial results have been reviewed by Audit Committee and approved by the Board of Directors in their meeting held on November 12, 2025.									
c) The unaudited financial results are an extract of the detailed format of quarterly and half yearly financial results for September 30, 2025 filed with Stock exchange under Regulation SE of SEBI LOOR. The full format of the financial results are available on the company's website (http://www.mumbaurjarmarg.com) and Stock exchange website at BSE (http://www.bseindia.com).									
d) For other line item referred in Regulation 5(d) of SEBI LOOR, pertinent disclosure made at BSE (http://www.bseindia.com) are available on the company's website (http://www.mumbaurjarmarg.com) and Stock exchange website at BSE (http://www.bseindia.com).									
For and on behalf of the Board of Directors of Mumbai Urja Marg Limited Sol- Raj Gogoi Director									

Date: November 12, 2025

Parsvnaths committed to build a better world PARSVNATH LANDMARK DEVELOPERS PRIVATE LIMITED Regd. Office: Parsvnath, Near Shahdara Metro Station, Shahdara, Delhi - 110 032 CIN: U45201DL2007PTC122489, Tel.: 011-43950106, 43931026, Fax: 011-43950473 E-mail: secretarial@parsvnath.com website: https://www.parsvnath.com/investor/parsvnath-landmark-developer-pvt-ltd Extract of Financial Results for the quarter and half year ended September 30, 2025					
Particulars		Quarter ended 30-09-25	Quarter ended 30-09-24	Half Year ended 30-09-25	Half Year ended 30-09-24
No. in Lakhs		Unaudited	Unaudited	Unaudited	Audited
1	Total Income from Operations	671.32	230.20	3,305.06	4,821.48
2	Net Profit/(Loss) for the period (after Tax, Exceptional and Extraordinary Items)	(2,899.21)	(177.45)	48.40	2,058.58
3	Net Profit/(Loss) for the period (after Tax, Extraordinary and Extraordinary Items)	(2,899.21)	(177.45)	48.40	2,058.58
4	Net Profit/(Loss) for the period (after tax) - Exceptional and Extraordinary Items	(2,899.21)	(177.45)	48.40	2,058.58
5	Total Comprehensive Income for the period (Comprehensive Profit/(Loss) for the period (after tax and Other Comprehensive Income after-tax)	(2,899.21)	(177.45)	48.40	2,058.58
6	Profit or Equity Share Capital	328.21	328.21	328.21	328.21
7	Reserves (including Contingent Reserves)	(24,944.00)	(23,021.04)	(24,944.00)	(20,547.91)
8	Net worth	(24,615.79)	(22,692.83)	(24,615.79)	(20,219.69)
9	Paid up Debt Capital/(Outstanding Debt)	-	-	-	-
10	Debt-Equity Ratio	(0.47)	(0.55)	(0.47)	(0.54)
11	Earnings Per Share (of Rs. 10/- each) (for comparing and discontinued operations) -				
1	Basic	(110.85)	(21.56)	(110.85)	47.24
2	Diluted	N.A.	N.A.	N.A.	47.24
12	Debt-to-Equity Ratio	5,000.00	5,000.00	5,000.00	5,000.00
13	Capital Redemption Reserve	-	-	-	-
14	Debt Service Coverage Ratio	0.25	(0.37)	0.25	(0.35)
(Since earnings before interest and tax is Negative)					
15	Interest Service Coverage Ratio	-	-	-	-
(Since earnings before interest and tax is Negative)					

NOTES:

- The above is an extract of the detailed format of financial results filed with the Stock Exchange under Regulation 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("Listing Regulations"). The full format of the financial results are available on the website of BSE Ltd. (www.bseindia.com) and the Company (<https://www.parsvnath.com/investor/parsvnath-landmark-developer-pvt-ltd>).
- For the other items referred in Regulation 52 (4) of the Listing Regulations, the pertinent disclosures have been made to BSE Ltd. and can be accessed on the URL www.bseindia.com.
- The above financial results have been reviewed and approved by the Board of Directors in the meeting held on November 12, 2025. Figures for the quarter and half year ended September 30, 2025 have been taken as unaudited.
- The Company has not received any complaint from the investor during the quarter ended September 30, 2025 and there was no complaint pending at the beginning of the period.
- Figures for the previous year/period have been regrouped for the purpose of comparison.

For and on behalf of the Board
Parsvnath Landmark Developers Pvt Ltd

Surya Mani Pandey
Director
PAN: **ABKPK4684K**

Place: Delhi
Date: 12 November, 2025

NALWA SONS INVESTMENTS LIMITED CRN 1000005370PCL00014 Regt. Office: 26, Neaghen Road, Westport Industrial Area, New Zealand - 0101 - 315 313, Ph: 0800 4521264, 4521232 Branch Office: C/O J.P. Mardel, Hsqn - 125055, Hargrave Email: info@nalwa.com , investor@nalwa.com , Website: www.nalwa.com									
EXTRACT OF UNAUDITED STANDALONE FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2025. (Rs. in lakhs, except per share data)									
Sl. No.	Particulars	For the quarter ended			For the half year ended			For the year ended	
		30.09.2024	30.06.2024	30.09.2024	30.09.2024	30.06.2024	30.09.2024	30.09.2024	30.09.2024
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1	Total income from operations	2,518.18	3,069.17	4,150.50	5,133.23	7,190.00	8,119.18		
2	Net Profit/(Loss) for the period (before Tax, Exceptional and Extraordinary Items)	1,869.68	2,844.15	4,110.24	4,744.63	7,070.02	8,248.13		
3	Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary Items)	1,869.68	2,844.15	4,110.24	4,744.63	7,070.02	8,248.13		
4	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary Items)	1,424.81	2,324.38	3,142.20	3,742.87	6,370.70	8,099.27		
5	Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income	(10,836.67)	(6,476.39)	289,102.38	(95,874.01)	4,586,966.85	8,114,717.81		
6	Equity Share Capital	613.62	613.62	613.62	613.62	613.62	613.62		
7	Other Equity								
8	Earnings Per Share (of Rs 10/- Each) (for continuing and discontinued operations)								
1. Basic:		27.81	45.25	91.57	77.07	104.57	71.98		
2. Diluted:		27.81	45.25	91.57	77.07	104.57	71.98		
EXTRACT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2025. (Rs. in lakhs, except per share data)									
Sl. No.	Particulars	For the quarter ended			For the half year ended			For the year ended	
		30.09.2024	30.06.2024	30.09.2024	30.09.2024	30.06.2024	30.09.2024	30.09.2024	30.09.2024
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1	Total income from operations	2,473.23	3,769.18	5,074.50	5,182.41	8,838.35	12,522.41		
2	Net Profit/(Loss) for the period (before Tax, Exceptional and Extraordinary Items)	2,119.52	3,275.69	4,448.19	5,296.21	8,322.69	6,338.45		
3	Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary Items)	2,279.59	3,278.34	4,537.30	5,557.65	8,417.88	6,808.35		
4	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary Items)	1,708.87	2,578.59	3,534.40	4,363.45	6,425.08	4,588.81		
5	Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income	(12,230.01)	(8,265.54)	294,208.69	(114,154.53)	4,626,364.54	4,817,120.62		
6	Equity Share Capital	613.62	613.62	613.62	613.62	613.62	613.62		
7	Other Equity								
8	Earnings Per Share (of Rs 10/- Each) (for continuing and discontinued operations)								
1. Basic:		34.79	50.20	82.23	84.99	125.99	89.64		
2. Diluted:		34.79	50.20	82.23	84.99	125.99	89.64		

Notes:-

1. The above is an extract of the detailed format of quarterly and half yearly financial results filed with the Stock Exchange Information Regulator (SEIR) of the SEBI (Listing Obligations and Disclosure Requirements), Regulations, 2015. The full text of the quarterly and half yearly financial results are available on the Company's website www.nalwa.com and websites of Stock Exchanges www.bseindia.com and www.nseindia.com. The same can also be accessed by scanning the QR Code provided below.

2. The financial result of the Company for the quarter and half year ended in September, 2023 has been reviewed by Audit Committee and approved by the Board of Directors in their respective meetings held on 13th November, 2023 and limited review of the same has been carried out by the Statutory Auditor of the Company.

3. These results have been prepared in accordance with the Corporate Accounting Policies and Accounting Standards, 2016 (as amended) provided under Section 133 of the Companies Act, 2013 and other recognized accounting practices as per the western job.





Place: Hissar

Date: 13th November, 2025

By order of the Board of Directors

For Nalwa Sons Investments Limited

Mahender Kumar Goyal

Whole time Director

UIN: 0001896